

CBI Investigation of the DDA files seized in April, 1982

3012. DR. LOKESH CHANDRA:
SHRI RAMANAND YADAV:
SHRIMATI USHA
MALHOTRA:

Will the Minister of WORKS AND HOUSING be pleased to state the details of the findings of the CBI in its investigation of the DDA files seized in April, 1982?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The information is being collected and will be laid on the Table of the Sabha.

Civic Amenities in Laxmi Nagar and Shakarpur

3013. SHRIMATI USHA MALHO- TRA;
DR. (SHRIMATI) NAJMA HEPTULLA;
SHRI M. KALYANASUND- RAM;
SHRI YOGENDRA SHARMA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Laxmi Nagar and Shakarpur Colonies have been regularised by the DDA/MCD recently alongwith other unauthorised colonies in Trans Yamuna area;

(b) if so, the block wise details of the Laxmi Nagar and Shakarpur;

(c) by when the remaining blocks of these colonies are likely to be regularised;

(d) by when civic amenities are likely to be provided; and

(e) whether drains are likely to be provided in the area during the current rainy season, if so, the details in this regard?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA

NARAIN SINGH) (a) to (e) Infor- mation is being collected and will be laid on the Table of the Sabha.

Materials used in DDA Self- financing Flats

3014. DR. LOKESH CHANDRA:
SHRI RAMANAND YADAV:
SHRIMATI USHA MALHO- TRA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a qualitative survey of the standards of materials used in Delhi Development Authority self- financing flats has been carried out; and

(b) whether Government are aware of the findings of Shri V. Sankaran on the specifications of materials of these flats?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The information is being collected and will be placed on the Table of the Sabha.

Release of property in Vile Parle area, Bombay

3015. SHRI M. BASAVARAJU;
SHRI BHAGATRAM MAN- HAR;
SHRI LEONARD SOLOMAN SARING;
SHRI RAMESHWAR SINGH:
DR. MAHABIR PRASAD:
DR. SANKATA PRASAD:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that more than 50 properties requisitioned by Government in Bombay have been released;

(b) whether it is also a fact that a property in Vile Parle area of Bom- bay is reported to be in a dilapidated and tottering condition and the Meteo- rological Department have surrende- red it to the Government of India on account of its tottering condition and also that the property is being utilis- ed by unauthorised persons;